

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**

**Item No.-521**  
CP-50/66/ND/2020

**IN THE MATTER OF:**

Sanskar Medica India Limited

**Vs.**

ROC, (NCT of Delhi & Haryana)

**....Applicant**

**.....Respondent**

**SECTION**

U/s 66

**Order delivered on 12.05.2022**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **27.05.2022**.

  
For (Court Officer)

Md Saddam